

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 1747
ANSWERED ON 28.11.2019

ABATEMENT OF POLLUTION IN GANGA RIVER

1747. SHRI SHYAM SINGH YADAV

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of progress made in the work relating to abatement of pollution in Ganga river as on date;
- (b) whether any Committee has been constituted/proposed to be constituted to clean the river;
- (c) if so, the details thereof; and
- (d) the details of budgetary provisions made for Ganga river cleaning along with its duration?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) Cleaning of rivers is a continuous process and the Government of India is supplementing the efforts of the State Governments in addressing the challenges of pollution of river Ganga by providing financial and technical assistance.

Under Namami Gange Programme, diverse set of interventions like pollution abatement activities including sewage, industrial effluent, Solid Waste etc., River Front Management, Aviral Dhara, Rural Sanitation, Afforestation, Biodiversity Conservation, Public Participation etc. have been taken up for cleaning and rejuvenation of river Ganga.

So far, a total of 305 projects have been sanctioned at an estimated cost of Rs. 28,613.75 Crore, out of which 109 projects have been completed and made operational; rest of the projects are at various stages of implementation.

Under Namami Gange Programme, till September 2019, 150 Sewerage infrastructure projects (111 as Ganga main stem and 39 on tributaries) have been taken up with a sanctioned cost of Rs. 23,130.95 crore for creation of new capacity 3731.14 MLD, rehabilitation of 1114.39 MLD capacity and laying of around 4972.35 KM sewerage network.

As on September 2019, 45 of these projects have been completed resulting in creation of 612.84 MLD of STP capacity and laying of 2940.75 KM sewage network.

(b) & (c) As per provisions of River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 dated 7/10/2016, (i) an Empowered Task Force under the chairmanship of the Union Minister for Jal Shakti, (ii) State Ganga Rejuvenation, Protection and Management Committees in the basin States under the chairmanship of Chief Secretary of the concerned State and (iii) District Ganga Committees under the chairmanship of the District Magistrate of Ganga Districts have been constituted with a perspective to guide, coordinate and monitor the implementation the Namami Gange Programme. All these committees have been constituted as multi stakeholders platforms to address the task of rejuvenation in a comprehensive and integrated manner.

(d) Government of India has launched the Namami Gange Programme in June 2014, with a total budgetary outlay of Rs.20,000 crore for the period from 2014-15 till 31 December 2020 to accomplish the twin objectives of effective abatement of pollution, conservation and rejuvenation of National River Ganga and its tributaries. This programme has been entrusted to NMCG.

The budget for the implementation for the programme is provided for in the Demand for Grants for Union Ministry of Water Resources, River Development and Ganga Rejuvenation in the General Budget. The year-wise final allocation since inception of NMCG i.e. FY 2014-15 to 31 October 2019, is as under:-

Financial Year	Total (Rs. in crore)
2014-15	2,053.00
2015-16	1,650.00
2016-17	1,675.00
2017-18	3,023.42
2018-19	2,370.00
2019-20*	1,970.00
Total	12,741.42

(* up-to 31 October 2019)
